

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT - IV

ITEM No. 5

IA/3298(ND)2020 IN IB/394(ND)2019

IN THE MATTER OF:

Fine Group Corporation Limited	...	Applicant/Petitioner
Vs		
Lemon Electronics	...	Respondent

Order under Section 9 of IBC.

Order delivered on 25.08.2020

Coram:

**DR. DEEPTI MUKESH,
HON'BLE MEMBER (JUDICIAL)**

**MS. SUMITA PURKAYASTHA
HON'BLE MEMBER (TECHNICAL)**

PRESENTS:

For the RP : Mr. Umesh Garg, Advocate

ORDER

IA No. 3298/2020: is third Progress Report filed alongwith minutes of third CoC meeting also annexing updated list of creditors and updated Constitution of CoC. The same is taken on record with all just exceptions and disposed of. Place the file with main application for further reference during hearing.

S01-

**SUMITA PURKAYASTHA
MEMBER (T)**

S01-

**DR. DEEPTI MUKESH
MEMBER (J)**